Annexure-5

Name of the corporate debtor:KAPICO MOTORS INDIA PRIVATE LIMITED Date of commencement of liquidation:28.04.2022 List of stakeholders as on: 04.07.2022

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	GST	GOVERNMENT	250522	27.05.2022	270488847	270488847	GST /SERVICE TAXXX PAYABLE PLUS PENALTY & INTEREST	NIL	NA	100	NIL	NIL	NIL	NIL	THE DEPT HAS SENT DETAILED WORKING ON 1ST JULY, 2022, HOWEVER SERVICE TAX NOT MATCHING WITH BOOKS OF ACCOUNTS
2	PF DEPT	GOVERNMENT	51601	26.05.2022	17143449	17143449	PF DUES /PENALTY PLUS INTERST	6167639	NO	-	NIL	NIL	NIL	17143449	SALARY AFTER NOV 2018 NOT FOUND IN BOOKS, PF DEPT CONSIDERED SAL UPTO MARCH 2019, RESUBMITTED THE CLAIM IN CORRECT FORM
						287632296									